NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 13.05.2022 (FRIDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 522 of 2022	Jindal Stainless Ltd. Vs. Singhal Strips Ltd.	Shruti Kanodia	
2.	Comp. App. (AT) (Ins) No. 524 of 2022	Tricounty Premier Hearing Services Inc. Vs. State Rank of India & Anr.	Aditi Sharma	
3.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd.	Raghavendra M. Bajaj	
4.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	
5.	Comp. App. (AT) (Ins) No. 530 of 2022	Jindal Stainless (Hisar) Ltd. Vs. Singhal Strips Ltd.	Shruti Kanodia	
6.	Comp. App. (AT) (Ins) No.456 of 2022	Ayan Mallick Vs. Pratim Bayal, Liquidator, & Ors. With	Sanwal Tibrewal	Ashish Makhija Akanksha Vasudeva Sadapurna Mukherjee Richa Singh-R1 Om Narayan Rai-R2

For Admission (After Notice)

I	or Admission (After Notice)					
	7.	Comp. App. (AT)	Pratim Bayal	Sadapurna Mukherjee	Sanwal Tibrewal	
		(Ins) No.460 of	Liquidator, A.K. Power Industries Pvt.		Shaunak Mitra-R1	
		2022	Ltd.			
			Vs.			
			Ayan Malick & Ors.			
	8.	Comp. App. (AT)	G.S. Constro & Infra Pvt. Ltd. & Ors.	Ranit basu	Khushboo S. Rajani	
		(Ins) No. 587 of	Vs.		Ayush J. Rajani	
		2021	Gajesh Labhchand Jain & Anr.			
		(With Defects)				

9.	Comp. App. (AT) (Ins) No. 961 of 2021 With Comp. App. (AT) (Ins) No. 584 of 2020	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors. Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr.	Rakesh K. Sharma Gautam Singh	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2 Anoop Prakash Awasthi-R1 Avinash Mohapatra- R2
	With Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors.	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
10.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	Shivan Raju Palavesam-R1 Prabhat Shetty-R4
11.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
12.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	Sangeeta Agarwal	Vivek Jhunjhunwala Ajay Bhargava
13.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla
14.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta	U.N.Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija

15.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan- R1
16.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
17.	Comp. App. (AT) (Ins) No. 286 of 2022	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	
18.	Comp. App. (AT) (Ins) No. 418 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr. With	Kumar Ayush	
19.	Comp. App. (AT) (Ins) No.464 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Shashwat Anand	
20.	Comp. App. (AT) (Ins) No.466 of 2022	Khayerbari Tea Company Ltd. (KTCL) Vs. Shyamal Kumar Bhattarcharya Resolution Professional of Kumlai Tea and Industries Ltd. With	Rashmi Bothra	Shaunak Mitra-R1 Partha Sil
21.	Comp. App. (AT) (Ins) No.467 of 2022	Santiprova Agro Products Pvt. Ltdd. Vs. Shyamal Kumar Bhattarcharjee Resolution Professional of Kumlai Tea and Industries Ltd.	Navneet Misra	Shaunak Mitra-R1 Partha Sil-R2
22.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
23.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2- R7
24.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7

25.	Contempt Case	Sonia Khosla	Deepak Khosla	Anand Mishra-R1 to R5
	(AT)No. 05 of	Vs.		
	2019 in Comp.	Vikram Bakshi & Ors.		
	App (AT) No. 36,			
	43-47 of 2016	With		
26.	Contempt Case	R.P. Khosla	Deepak Khosla	Anand Mishra-R2 to R6
	(AT)No. 12 of	Vs.		
	2019 in Comp.	Rishi Sood (Adv) & Ors.		
	App (AT) No.			
	220 of 2017			
		With		
27.	Contempt Case	Montreaux Resorts (P) Ltd.	Deepak Khosla	Anand Mishra-R2 to R6
	(AT) No. 08 of	Vs.		
	2021 in Comp.	Vikram Bakshi & Ors.		
	App. (AT) No.			
	36 of 2016			

For Hearin	For Hearing					
28.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta		
29.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11		
30.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11		
31.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11		
32.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11		
33.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11		

34.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek
35.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
36.	Comp. App. (AT) (Ins) No. 228 of 2022	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	Farrukh Khan Attendra Singh-R1

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

37.	I.A. No. 2196, 2262, 2264, 2266, 2330, 2331, 2332, 2333 of 2020 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
38.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 1849, 1982 of 2021 & I.A. No. 284, 557, 645 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
39.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson -sd/-Registrar